

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1105 OF 2018 IN**  
**DFR NO. 1845 OF 2018**

**Dated: 17<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Vedanta Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg for R-2

**ORDER**

List the matter on **25.09.2018.**

**(S.D. Dubey)**  
**Technical Member**

*mk/tpd*

**(Justice Manjula Chellur)**  
**Chairperson**